

buy 2200 million metres of textile from the country and to offer inputs like textile machinery and cotton for the purpose;

(b) what is Government's reaction to this offer; and

(c) whether Government propose availing of this opportunity offered by the U.S.S.R. to bring the textile industry out of the crisis condition that it is facing these days and simultaneously institute steps to sustain improved production of textiles in the long run?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) and (b). The USSR Government sounded the Government of India regarding the possibility of export of 500 million metres per annum of cotton fabrics from India on a long term basis. They also indicated the possibility of supply of textile machinery and raw cotton to India. The Government of India have reacted positively to the suggestion of increasing exports of cotton fabrics from India to the Soviet Union. Further details of the offer are awaited from USSR Government.

(c) The policy framework for the growth and development of the textile industry in India has been indicated in the Textile Policy announced by the Government of India on the 9th March, 1981.

Construction of aerodromes during current financial year

*18. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay a statement showing:

(a) the names of places where aerodromes have been sanctioned for construction during the current financial year in the country (State-wise);

(b) the names of such among them where construction has begun

along-with the amount sanctioned during the current financial year in each case and the likely period of completion;

(c) the likely date by which the work on others would be taken in hand; and

(d) the names of such other places where the construction of aerodromes is under consideration, State-wise?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Nil.

(b) and (c). Do not arise.

(d) The proposal for construction of an aerodrome at Calicut in Kerala State is under consideration in the current financial year (1981-82).

देश में विदेशी मुद्रा की तस्करी धन्धा करने वाले व्यक्ति

*19. श्री अशोक गहलोत : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान देश में बड़े पैमाने पर विदेशी मुद्रा की तस्करी करने वालों की ओर दिलाया गया है;

(ख) यदि हां, तो क्या सरकार को जानकारी है कि इस प्रकार की गतिविधियां देश की अर्थव्यवस्था को बहुत नुकसान पहुंचाती हैं,

(ग) यदि हां, तो ऐसे व्यक्तियों के विरुद्ध सरकार का क्या कार्यवाही करने का विचार है; और

(घ) यदि कोई कार्यवाही करने का विचार नहीं है, तो इस के क्या कारण हैं ?

वित्त मंत्री (श्री प्रवण मुखर्जी) :

(क) और (ख) सरकार को इस बात की जानकारी है कि देश में विदेशी मुद्रा के